

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

CP/31(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **RUSODAY SECURITIES LIMITED V/s**
TATA STEEL LIMITED

Section 58(3), 59 of the Companies Act, 2013

ORDER

CP/31(MB)2024

- 1) Jitendra Patnaik, Ld. Counsel for the Petitioner is present.
- 2) Record reveals that Notice was ordered to be issued to Respondents and the Registry has complied with the said directions and Ms. Anita Pandey, appeared on behalf of Respondents; but, due to some technical glitch at her end, she is not properly audible.
- 3) Stand over to 10.05.2024, for further consideration and hearing. Parties shall be at liberty to complete and exchange the pleadings well before the adjourned date and shall be ready for arguments on the next date of hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)